

**SCHEDULE II****FORM B****PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/s. P V S TEXTILES PRIVATE LIMITED**

Relevant Particulars		
1.	Name of corporate debtor	M/s P V S TEXTILES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	21st September 1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Coimbatore
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U17115TZ1988PTC002259
5.	Address of the registered office and principal office (if any) of corporate debtor	SF No 178/B2, Pethapalayam Village Pongalur, Punjai Puliyampatti, Coimbatore - 638459
6.	Date of closure of insolvency resolution process	05 th September, 2019.
7.	Liquidation commencement date of corporate debtor	16 th September, 2019 [Being the date of liquidation order of NCLT]
8.	Name, address, email address, telephone number and the registration number of the Liquidator	CA. MAHALINGAM SURESH KUMAR Reg.No.-IBBI/IPA-001/IP-P00110/2017-18/10217 SPP & Co., Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. Mob: +91 73730 52341 e-mail: msureshkumar@icai.org
9	Last date for submission of claims	16th October, 2019

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s P V S Textiles Private Limited on 16th September, 2019.

The stakeholders of M/s P V S Textiles Private Limited, are hereby called upon to submit a proof of their claims on or before **16th October, 2019** to the Liquidator at the address mentioned against item 8.

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

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CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

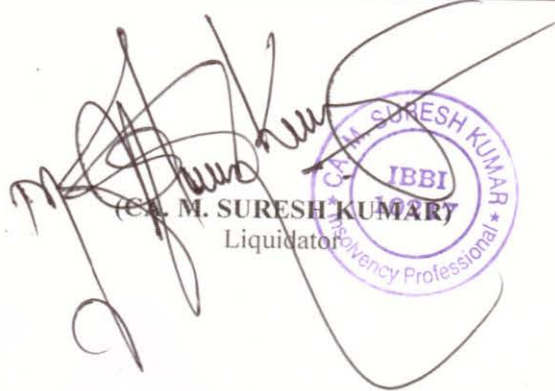
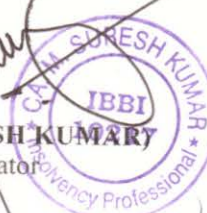
Submission of false or misleading proofs of claim shall attract penalties.

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI(Liquidation Process) Regulations, 2017.

Date : 18/09/2019

Place : Coimbatore


CA. M. SURESH KUMAR
Liquidator


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English - The New Indian Express
Tamil - Dinamani "Gorwood"




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